Development Institute at Kannur would immensely benefit the growth of the MSME sector in the region. The newly-constituted Branch MSME Development Institute at Kannur can act as a nodal agency in fostering the spirit of entrepreneurship and promoting traditional industries. More importantly, it can significantly reduce the burden of the MSME Development Institutes in Thrissur and Mangalore.

I, therefore, urge upon the Government to set up a branch of MSME Development Institute at Kannur in Kerala.

MS. DOLA SEN (West Bengal): Sir, I associate myself with the Special Mention made by the hon. Member.

DR. SANTANU SEN (West Bengal): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRIMATI MAHUA MAJI (Jharkhand): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Special Mention made by the hon. Member.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Dr. Amee Yajnik; not present. Dr. Laxmikant Bajpayee.

Need for financial assistance from the Pradhan Mantri Awas Yojana to complete partially-constructed houses under earlier Schemes of UP Government

डा. लक्ष्मीकांत बाजपेयी (उत्तर प्रदेश) : महोदय, 'प्रधान मंत्री आवास योजना' हेतु मेरठ महानगर में पात्र पंजीकृत लाभार्थी लगभग 1,200 हैं। पूर्व की विभिन्न योजनाओं में अधूरे पड़े मकान 2,193 हैं। वर्तमान में पात्र पंजीकृत 1,200 लोगों को आवास मिलने के बाद शेष 993 आवास अन्य पात्र लोगों को नए पंजीकरण खोल कर दिए जा सकेंगे।

बी.एस.यू.पी. योजना में वर्ष 2008-09 में गरीबों के 744 आवास बनाने हेतु डाबका/दायमपुर में निःशुल्क जमीन दी गई थी। इस योजना की लागत 19 करोड़, 14 लाख, 96 हज़ार थी। योजना अवधि 3 वर्ष की थी, लेकिन आज भी 497 मकान अधूरे हैं।

इसी प्रकार 'कांशीराम योजना' में 2008-2013 में मेरठ विकास प्राधिकरण को 32 करोड़ रुपये मिले थे। प्राधिकरण को बराल/परतापुर/काशी में 952 मकान बनाकर आवासहीनों को देने थे, जो आज भी अधूरे हैं। बी.एस.यू.पी. योजना के अधूरे मकानों को पूरा करने के लिए 6 करोड़ रुपये तथा 'कांशीराम योजना' के अधूरे पड़े मकानों को पूरा करने हेतु 40 करोड़ रुपये की आवश्यकता है। विडम्बना यह है कि आवासहीनों के प्रार्थना पत्रों की जांच हुए लगभग 2 वर्ष हो गये, लेकिन 1,200 आवासहीन पात्र अभी तक प्रतीक्षा कर रहे हैं। 'कांशीराम योजना' बन्द हो चुकी है। अब उसके लिए धनराशि नहीं मिल सकती। इसमें 32 करोड़ रुपये लगे हैं, जो व्यर्थ बरबाद हो रहे हैं। समाजवादी आवास योजना भी बन्द हो चुकी है। अब उस मद में भी धन राशि आवंटित नहीं हो सकती।

मेरा सुझाव है कि इन अधूरे पड़े 2,193 आवासों को प्रधान मंत्री आवास योजना में शामिल करके पूर्ण करने हेतु 46 करोड़ रुपये तथा आधारभूत ढांचे को विकसित करने हेतु लगभग 15 करोड़ रुपये अवमुक्त कर 1,200 आवासहीन पात्रों को आवास आवंटित कर दिये जाएं तथा शेष बचे 993 आवासों को नए पंजीकरण खोलकर आवास देने पर विचार किया जाए। इससे मेरठ में माननीय प्रधान मंत्री जी की आवासहीनों को आवास देने की योजना पूर्ण रूप से साकार हो जाएगी।

अतः सरकार से मेरा अनुरोध है कि प्राथमिकता पर इस लोक महत्व के प्रश्न पर ध्यान देकर तत्काल कार्रवाई करने की आवश्यकता है।

6.00 P.M.

DR. SANTANU SEN (West Bengal): Sir, I associate myself with the Special Mention made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

MS. DOLA SEN (West Bengal): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRIMATI S. PHANGNON KONYAK (Nagaland): Sir, I also associate myself with the Special Mention made by the hon. Member.

श्री कामाख्या प्रसाद तासा (असम)**:** महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री पबित्र मार्गेरिटा (असम) **:** महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

MAHARAJA SANAJAOBA LEISHEMBA (Manipur): Sir, I also associate myself with the Special Mention made by the hon. Member.

Need for physical Medicine and Rehabilitation Departments with adequate manpower and necessary infrastructure for the benefit of differently-abled persons

SHRI G.K. VASAN (Tamil Nadu): Sir, the population of differently-abled persons as a proportion of our total population is rising due to various medical issues, road accidents and various other reasons. As per Census 2011, there are 2.68 crore disabled persons which is 2.21 per cent of the total population of the disabled persons. Among the disabled population, 56 per cent are males and 44 per cent are females. A majority of 1.86 crore of the disabled population reside in rural areas and 0.81 crore live in urban areas.

People with disabilities suffer undue hardships and they continue to be marginalized, discriminated against and abused. It is essential that access to affordable healthcare and rehabilitation be offered to persons with disabilities.

Physical medicine and rehabilitation, also known as psychiatry, play a prominent role in the rehabilitation of people with disabilities. Differently-abled people are certified by PMR and other speciality doctors according to guidelines issued under Rights of Persons with Disabilities Act, 2016 for availing government benefits under different schemes. It is in the fitness of things that the National Medical Council has included PMR in MBBS curriculum and also in the training of students.

I would urge the Government to ensure that PMR Departments are established in all medical colleges with good sanctioned strength of faculty and necessary infrastructure created in hospitals. In addition, adequate funding should be provided for innovative projects in rehabilitation, research and production of prosthetics and